

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 114
IB-439/ND/2020**

Under Section: 9 of IBC.

In the matter of:

| | | |
|--|-----|-------------------|
| Capital Tree Financial Solutions Pvt. Ltd. | ... | Applicant |
| Vs | | |
| JM Enviro Technologies Pvt. Ltd. | ... | Respondent |

Order delivered on 26.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

| | |
|--------------------|--|
| For the Applicant | : Mr. Himanshu Hailwal, Adv. Mr. Rahul Garg, Adv. |
| For the Respondent | : Mr. Ankit Sharma, Adv. |

ORDER

Learned counsel for the Corporate Debtor accepts notice, undertakes to file Vakalatnama within three days and reply within ten days. Rejoinder within five days thereafter. List on 31.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

